

Serial No. of Order	Date of Order	Order with Signature
3	4.9.91	Mr. Ashok Mohanty, learned Standing Counsel (Central) submitted that counter has been filed on 28th August, 1991. Registry is directed to register the same and put up on 6th September, 1991 for further orders. Mr. Mohanty assures the Bench to serve the copy of the counter on Mr. Dora, learned counsel for the petitioner by 6th September, 1991. Issue fresh notice to Respondent No. 5. Postal requisites should be filed by the petitioner by 5th September, 1991.  VICE-CHAIRMAN
4	1-11-93	Call on 11-11-93 for hearing.  Vice-Chairman
5	11-11-93	Call on 10-12-93 for hearing.  Member
6	10-12-93	Call on 12-1-94 for hearing as requested by Mr. Dora.  Vice-Chairman
7	12-1-94	Call on 18-1-94 for hearing.  Vice-Chairman
8	18-1-94	Call on 1-2-94 for hearing.  Vice-Chairman  Member